Subject:-Weekly Report in respect of important developments in CBEC for the week –04.06.18 to 08.06.18 reg.

Based on the inputs received from various sections, following is the compilation of the important developments for the week –04.06.18 to 08.06.18.

1. Administrative Changes:-
   • Order regarding posting of Shri Purna Kam Singh, IRS (C&CE:2013/4538) Group ‘A’ officer as OSD in FATF Cell under Department of Revenue on loan basis, has been issued vide Office Order No.93/2018 dated 06.06.2018.
   • Order regarding posting of Shri S.S.Pabana, IRS (C&CE:2014/6256) Assistant Commissioner, GST & CX to DGPM, Chennai, has been issued vide Office Order No. 94/2018 dated 06.06.2018.
   • Order regarding posting of 02 (two) IRS (C&CE) Group ‘A’ officers in the grade of Assistant Commissioner with the Department of Commerce on loan basis, has been issued vide Office Order No. 95/2018 dated 08.06.2018.

2. Legislative Changes:-
   • Notification No. 50/2018-Cus-IV(N.T) dated 08.06.2018 issued for Power of adjudicating of the officers of Customs.
   • Notification No. 51/2018-Cus-VI (N.T.) dated 08.06.2018 issued for Notification under Section 7 Notifying Surat airport as Customs airport.

3. Any Instruction/Circular:-
   • Circular No.16/2018-Cus-IV(N.T.) dated 08.06.2018 issued for sanction Power of adjudicating of the officers of Customs.
   • Circular No.1065/4/2018-CX dated 08.06.2018 issued for place of removal under Section 4 of the Central Excise Act, 1944, the CENVAT Credit Rules, 2004 and the CENVAT Credit Rules, 2017.

(Hemambika R. Priya )
Commissioner(Coordination)

1. Chairperson, CBEC
2. Member (Admn)
3. Member (GST)
4. Member(IT)
5. Member(CX)
6. Member(Customs)
7. Member(Budget)

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